

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:5992
ANSWERED ON:14.05.2012
NH-8 AND NH-12
Singh Shri Ijyaraj

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Government has received any proposal with regard to Bundi (NH-12) and Bijolia-Ladpura-Bhilwara-Gangapur-Rajsamand (NH-8);
- (b) if so, the details thereof; and
- (c) the action taken by the Government thereon?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (DR. TUSHAR A. CHAUDHARY)

(a) Yes, Madam. A proposal has been received in the Ministry for declaration of the State road connecting Bundi on NH 12 and Rajsamand on NH 8 via Bijolia-Ladpura-Bhilwara-Gangapur.

(b) & (c) Ministry has declared 5 State Roads having a total length of 838 kms and another 4 State Roads having a total length of 792 kms in the State of Rajasthan as National Highways on 3rd August 2011 and 22nd February, 2012 respectively. This includes the section of State Highway connecting Rajsamand- Gangapur-Bhilwara Ladpura ,which has been declared as NH-758 whereas the section from Ladpura to Bijolia is already a National Highway No:76. The section connecting Bijolia on NH 76 and Bundi on NH 12 has not been included in the declaration. Declaration of National Highway network is a continuous process and declaration of new National Highway is taken up from time to time depending upon requirement of connectivity, inter-state priority and availability of funds.